

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**Appeal No. 252 of 2019 &**  
**IA Nos. 782, 781 & 1562 of 2019**

**Dated: 21<sup>st</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Jindal India Thermal Power Limited** ... **Appellant(s)**  
**Versus**  
**Power Grid Corporation of India Limited & Ors.** ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Lakshyajit S. Bagdwal

Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Sanjana Dua for R-1  
  
Mr. Mukund P. Unny for R-3  
  
Ms. Swapna Seshadri for R-8

**ORDER**

Objection/reply, if any, by the Respondents shall be filed on or before 16.10.2019 after duly serving copy on the other side.

List the matter on **30.10.2019**.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*pr/mkj*